(b) Notification S.O. No. 397. dated the 23rd January, 1969 (in English), publishing the Trade and Merchandise Marks (Amendment) Rules, 1969. [Placed in Library. See No. LT-114/69].

A copy each of the following Notifications of the Ministry of Commerce, issued under the Forward Contracts (Regulation) Act. 1952:

- (i) Notification S.O. No. 153, dated the 4th January, 1969 (in English),
- (ii) Notification S.O. No. 154, dated the 4th January, 1969 (in Hindi).

[Placed in Library. See No. LT-197/69 for(i) and (ii)]

- I. Notifications under the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955
- II. Notifications under the Export (Quality Control and Inspection) Act. 1963

SHRI CHOWDHARY RAM SEWAK: I also beg to lay on the Table:

- (a) A copy each of the following Notification of the Ministry of Commerce, issued under clause (c) of section 2 and section 12 of the Spirituous Preparations (Inter-State Trade and Commerce Control Act, 1955:
- (i) Notification S.O. No. 308, dated the 14th January 1969 (in English),
 - (ii) Notification S.O. No. 309 dated the 14th January, 1969 (in English),
 - (iii) Notification S.O. No. 310, dated the 14th January, 1969 (in English).
 - (iv) Notification S.O. No. 311, dated the 14th January, 1969 (in English).
 - (v) Notification S.O. No. 312, dated the 14th January, 1969 (in Hindi),
 - (vi) Notification S.O. No. 313, dated the 14th January, 1969 (in
 - (vii) Notification S.O. No. 314 dated the 14th January, 1969 (in Hindi),
 - (viii) Notification S.O. No. 315, dated the 14th January, 1969 (in Hindi).

[Placed in Library. See No. LT-276/69 for (i) to (viii).]

- (b) A copy each of the following Notifications (in English) of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act. 1963:
 - (i) Notification S.O. No. 265, dated the 15th January, 1969, publishing the Export of Safety Glass (Inspection) Rules, 1969.
 - (ii) Notification S.O. No. 268, dated the 16th January 1969, publishing the Export of Mica (Inspection) Rules, 1969.
 - (iii) Notification S.O. No. 272, dated the 17th January, 1969 publishing the Export of Hessian Bags (Inspection) Rules, 1969.
 - (iv) Notification S.O. No. 277, dated the 18th January, 1969, publishing the Export (Quality Control and Inspection) Amendment Rules, 1969.
 - (v) Notification S.O. No. 457, dated the 1st February, 1969.

[Placed in Library. See No. LT-117/69 for (i) to (v)].

NOTIFICATION UNDER THE ESSENTIAL COMMODIL 1955

SHRI CHOWDHARY RAM SEWAK: I also beg to lay on the Table:

A copy of the Ministry of Commerce Notification S.O. No. 450. dated the 27th January, 1969 (in English) under Subsection (i) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-196/69.]

STATEMENT REGARDING PAYMENT OF BONUS (AMENDMENT) ORDI-NANCE, 1969

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a statement explaining the circumstances which necessitated immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1969 (in English and Hindi). [Placed in Library. Sec No. LT-6/69].

MR. CHAIRMAN: Bills for introduction.

Mr. Hathi.